

HIGH COURT OF SIKKIM
GANGTOK

NOTIFICATION

No.: 50/HCS

Date: 19.12.2016

It is hereby notified for general information that the roaster arrangement during the ensuing Winter Vacation of the Subordinate courts in the month of January, 2017 shall be in the following manner:

SL. NO	COURTS	WORKING ARRANGEMENT
1	<p>Ms. Jyoti Kharka, District & Sessions Judge (East) at Gangtok. Judge, Fast Track Court (East & North) at Gangtok.</p> <p>Duty period: 01.01.2017 to 06.01.2017</p>	<p>In-charge of the Court/Office of the following:</p> <ol style="list-style-type: none"> 1. District & Sessions Judge (North) at Mangan & Family Court (North) at Mangan. 2. District & Sessions Judge (Special Division –I) at Gangtok/Judge Family Court, East. 3. District & Sessions Judge (Special Division –II) at Gangtok. 4. Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok. 5. Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan. 6. Civil Judge-cum- Judicial Magistrate (East) at Gangtok. 7. Civil Judge-cum- Judicial Magistrate (North) at Mangan. 8. Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim. 8. Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division stationed at Gangtok.
2	<p>Mr. Prajwal Khatiwada, District & Sessions Judge (North) at Mangan & Family Court (North) at Mangan. District & Sessions Judge (Special Division –I) at Gangtok/Judge Family Court, East. 3. District & Sessions Judge (Special Division –II) at Gangtok.</p> <p>Duty period: 07.01.2017 to 12.01.2017</p>	<p>In-charge of the Court/Office of the following:</p> <ol style="list-style-type: none"> 1. District & Sessions Judge (East) at Gangtok. 2. Judge, Fast Track Court (East & North) at Gangtok. 2. Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok. 3. Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan. 4. Civil Judge-cum- Judicial Magistrate (East) at Gangtok. 5. Civil Judge-cum- Judicial Magistrate (North) at Mangan. 6. Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim. 7. Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division stationed at Gangtok.
3	<p>Mr. Benoy Sharma, Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan. Chief Judicial Magistrate-cum- Civil Judge (East) I/C at Gangtok. Civil Judge-cum- Judicial Magistrate (North) I/C at Mangan.</p> <p>Duty period: 13.01.2017 to 18.01.2017</p>	<p>In-charge of the Court/Office of the following:</p> <ol style="list-style-type: none"> 1. District & Sessions Judge (East) at Gangtok. 2. District & Sessions Judge (North) at Mangan & Family Court (North) at Mangan. 3. Judge, Fast Track Court (East & North) at Mangan. 4. District & Sessions Judge (Special Division –I) at Gangtok/Judge Family Court, East. 5. District & Sessions Judge (Special Division –II) at Gangtok. 6. Civil Judge-cum- Judicial Magistrate (East) at Gangtok.

		<p>7. Civil Judge-cum- Judicial Magistrate (North) at Mangan.</p> <p>8. Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim.</p> <p>9. Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division stationed at Gangtok.</p>
4	<p>Ms. Ranjeeta Pradhan, Civil Judge-cum- Judicial Magistrate (East) at Gangtok.</p> <p>Duty period: 19.01.2017 to 24.01.2017</p>	<p>In-charge of the Court/Office of the following:</p> <ol style="list-style-type: none"> 1. District & Sessions Judge (East) at Gangtok. 2. District & Sessions Judge (North) at Mangan & Family Court (North) at Mangan. 3. Judge, Fast Track Court (East & North) at Mangan. 4. District & Sessions Judge (Special Division –I) at Gangtok/Judge Family Court, East. 5. District & Sessions Judge (Special Division –II) at Gangtok. 6. Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok. 7. Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan. 8. Civil Judge-cum- Judicial Magistrate (North) at Mangan. 9. Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim. 10. Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division stationed at Gangtok.
5.	<p>Ms. Bebika Chettri, Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim. Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, stationed at Gangtok.</p> <p>Duty period: 25.01.2017 to 31.01.2017</p>	<p>In-charge of the Court/Office of the following:</p> <ol style="list-style-type: none"> 1. District & Sessions Judge (East) at Gangtok. 2. District & Sessions Judge (North) at Mangan & Family Court (North) at Mangan. 3. Judge, Fast Track Court (East & North) at Mangan. 4. District & Sessions Judge (Special Division –I) at Gangtok/Judge Family Court, East. 5. District & Sessions Judge (Special Division –II) at Gangtok. 6. Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok. 7. Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan. 8. Civil Judge-cum- Judicial Magistrate (North) at Mangan. 9. Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
6	<p>Mrs. K.C. Barphungpa, District & Sessions Judge (West) at Gyalshing. Judge, Fast Track Court (South & West) at Gyalshing.</p> <p>Duty period: 21.01.2017 to 31.01.2017</p>	<p>In-charge of the Court/Office of the following:</p> <ol style="list-style-type: none"> 1. Chief Judicial Magistrate (West) at Gyalshing. 2. Civil Judge-cum- Judicial Magistrate (West) at Gyalshing. 3. Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim.
7	<p>Ms. Subarna Rai, Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing. Civil Judge-cum- Judicial Magistrate (West) I/C at Gyalshing.</p> <p>Duty period: 01.01.2017 to 10.01.2017.</p>	<p>In-charge of the Court/Office of the following:</p> <ol style="list-style-type: none"> 1. District & Sessions Judge (West) at Gyalshing & Family Court (West) at Gyalshing. 2. Judge, Fast Track Court (South & West) at Gyalshing. 3. Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim.

8	Ms. Jwala D. Thapa, Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim. Duty period: 11.01.2017 to 20.01.2017	In-charge of the Court/Office of the following: 1. District & Sessions Judge (West) at Gyalshing & Family Court (West) at Gyalshing. 2. Judge, Fast Track Court (South & West) at Gyalshing. 3. Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing. 4. Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
9	Mr. Suraj Chettri, District & Sessions Judge (South) at Namchi & Family Court (South) at Namchi. Duty period: 16.01.2017 to 31.01.2017	In-charge of the Court/Office of the following: 1. Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi. 2. Civil Judge-cum- Judicial Magistrate (South) I/C at Namchi.
10	Mrs. Sonam Denka Wangdi, Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi. Civil Judge-cum- Judicial Magistrate (South) I/C at Namchi. Duty period: 01.01.2017 to 15.01.2017	In-charge of the Court/Office of the following: 1. District & Sessions Judge (South) at Namchi & Family Court (South) at Namchi.

By Order,

Sd/-
(K.W. Bhutia)
REGISTRAR

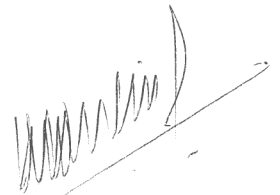
Memo No.: **V (34) Confdl/HCS/ 9599-634**

Dated: 19/12/2016

Copy to:-

1. The Chief Secretary, Government of Sikkim Gangtok.
2. The Legal Remembrance-cum- Law Secretary, Government of Sikkim, Gangtok.
3. The Advocate General, Government of Sikkim, Gangtok.
4. The Additional Advocate General, Government of Sikkim, Gangtok.
5. The Commissioner-cum-Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. The District & Sessions Judge (East) at Gangtok.
7. The District & Sessions Judge (West) at Gyalshing.
8. The District & Sessions Judge (North) at Mangan.
9. The District & Sessions Judge (South) at Namchi.
10. The District & Sessions Judge (Spl. Div- I) at Gangtok.
11. The District & Sessions Judge (Spl. Div- II) at Gangtok.
12. The Chief Judicial Magistrate-cum- Civil Judge (East) I/C at Gangtok.
13. The Chief Judicial Magistrate-cum-Civil Judge (West) at Gyalshing.
14. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.

15. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
16. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
17. The Civil Judge-cum- Judicial Magistrate (West) I/C at Gyalshing.
20. The Civil Judge-cum- Judicial Magistrate (North) I/C at Mangan.
21. The Civil Judge-cum- Judicial Magistrate (South) I/C at Namchi.
22. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim.
23. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim.
24. The Member Secretary, Sikkim State Legal Service Authority, Gangtok.
25. The District Magistrate (East) at Gangtok.
26. The District Magistrate (West) at Gyalshing.
27. The District Magistrate (North) at Mangan.
28. The District Magistrate (South) at Namchi.
29. The General Secretary, Bar Association of Sikkim, Gangtok.
30. The General Secretary, High Court of Sikkim Bar Association, Gangtok.
31. The General Secretary, Namchi Bar Association, Namchi, South Sikkim.
32. All Section In-charge, High Court of Sikkim.
33. The Computer Cell, High Court of Sikkim, Gangtok.
34. The Sikkim Judicial Academy, Gangtok.
35. Notice Board
36. Guard File and
37. File.



REGISTRAR